

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 81(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018**

**NAME OF THE COMPANY: Ms. Parul Kapoor & Ors. V/s. M/s. S. M. Brass
House Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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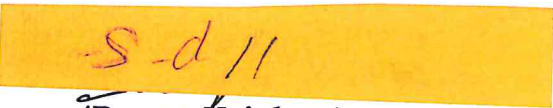
For the Petitioner (s): Mr. Abhishek Sethi, Advocate

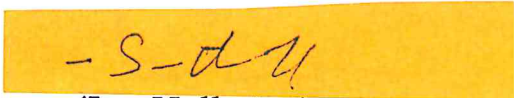
For the Respondent (s) : Mr. Amar Khera, Advocate

ORDER

In terms of the previous order the petition was directed to be restored subject to payment of cost to the Respondent. Cost has been given. The petition stands restored to its original stage and number i.e. for final arguments.

To come up on 14th May, 2018 for final arguments.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)